

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 33/TT/2013

Date: 27.6.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Sasan UMPP TS (Group 1) in Northern Region for tariff block 2009-14

Sir,

I am directed to refer to the Commission's letter dated 11.10.2013 seeking certain information, by 5.11.2013 (copy enclosed) and to say that reply is still awaited. It is requested that information sought therein may kindly be sent along with the following further information on affidavit, with advance copy to respondents/beneficiaries, latest by 15.7.2014 :-

1. Supporting documents for rate of interest and repayment schedule considered for Proposed Loan deployed for Asset I, i.e. "765 kV S/C Sasaram Fatehpur Line –II";
2. Status of commissioning of Asset-II, i.e "765 kV S/C Fatehpur-Agra Line –II" and Auditor / Management certificates and Tariff Forms (Form-1, Form-6, Form-13, Form-13B). If there is any change in the current status of DOCO of the Asset, Revised Auditor / Management certificates and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) for the same;
3. If there is any "Proposed Loan" to be deployed in the revised Forms, as indicated in the Forms vide original petition, supporting documents for rate of interest and repayment schedule considered for Proposed Loans for the Asset.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)